

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO. 42 OF 2022

IN THE MATTER OF:-

**UTCHIMEDU ERI SANGAM,
PUDUCHERRY**

APPLICANTS

Versus

GOVERNMENT OF PUDUCHERRY

RESPONDENTS

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ACTION TAKEN REPORT SUBMIT BY COMMISSIONER, BAHOUR COMMUNE PANCHAYATH

Dt.21.07.2022

ACTION TAKEN REPORT

Sub: BCP - Shifting of the garbages from adjacent site to Thiruttu Kalam Bahour to Kurumbapet RRP/Dumping Yard, of Oulgaret Municipality, Puducherry – Present Status – Submitted - Reg

Ref: National Green Tribunal – O.A. No. 42 of 2022 (SZ)

This relates to shifting the Garbages from adjacent site to Thiruttu Kalam bearing R.S.No. 18/3 to Kurumampet dumping yard.

2. It is stated that this Commune Panchayat has proposed to setup RRP at R.S.No. 18/3 of Utchimedu Revenue Village for which this office has got an authorization on 16.04.2018 with one year validity period from the Puducherry Pollution Control Committee, Puducherry for dumping of garbages of Bahour Commune and the same has renewed up to **07.09.2022**. Moreover, the Bahour Village is Rice Bowl of Puducherry State, hence, lot of channels, ponds, lakes and rivers are being interconnected. Since, any of the sites could not be found beyond 100 meters from water body in Bahour Commune as guided by the Puducherry Pollution Control Committee.
3. Previously, this Commune Panchayat has dumped the garbages at GP Land next to M/s Inox Air Products Ltd., Kannikoil Road, Bahour which is producing Oxygen. Due to their objection and considering the crucial period that Covid -19, the objection has considered by the Hon'ble Lieutenant Governor, Puducherry and now the dumping of garbages in the site has stopped.

BAHOUR COMMUNE PANCHAYATH
COMMISSIONER
R. CARTHIGYAN



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4. Due to various objections raised from the villagers, the site was not utilized so far. Apart from that, a e-mail has been received by the Hon'ble Lieutenant Governor, Puducherry, wherein, it is requested to stop the dumping of garbage at Utchimedu Tank. Then, they came to the office and requested to dump the garbage in the proposed road site bearing R.S.No. 316 of Bahour Revenue Village belongs to NHA1 Accordingly, so far (from the past two years) the garbage has dumped at the site bearing R.S.No. 316 of Bahour Revenue Village. Further, this Commune Panchayat has received a letter, dt 08.06.2020 from the Sub-Collector (Revenue) South to shift the garbages from their land bearing R.S.No. 316 of Bahour Revenue Village, which is proposed for High Ways Road by NHA1. In response of that, this Commune Panchayat has taking efforts to setup RRP (already proposed Resource Recovery Park in Thiruttu Kalam, Parikkalpet Road, Bahour) has cleared the light jungles on 31.08.2021 in the Thiruttu Kalam site bearing R.S. No. 18/3 of Utchimedu Revenue Village for collecting, segregating the garbages which is already proposed for RRP.

5. At this juncture, some people has given a complaint to the Sub Divisional Magistrate-cum-Deputy Collector (South), Villianur to dump the garbage inside the above said site. In response of that, the Sub Divisional Magistrate-cum-Deputy Collector (South), Villianur has inspected the site on 16.11.2021 at 10.30 AM., with the Tahsildar and Senior Environmental Engineer, Pollution Control Committee, Puducherry and the Deputy Director (RD), Local Administration Department, Puducherry.

6. In continuation of the inspection, the Sub Divisional Magistrate-cum-Deputy Collector (South), Villianur has conducted a meeting with the Commissioner, BCP., Tahsildar, Senior Environmental Engineer, Pollution Control Committee, Puducherry and the Deputy Director (RD), Local Administration Department, Puducherry in the Chamber of Sub Divisional Magistrate-cum-Deputy Collector (South) on 16.11.2021 at 12.30 AM. Then, an order has been passed by the Sub Divisional Magistrate-cum-Deputy Collector (South), Villianur that to construct a compound immediately to setup RRP and to adhere the directions of the PPCC. Hence, it is necessary to construct a compound wall for the above said site.

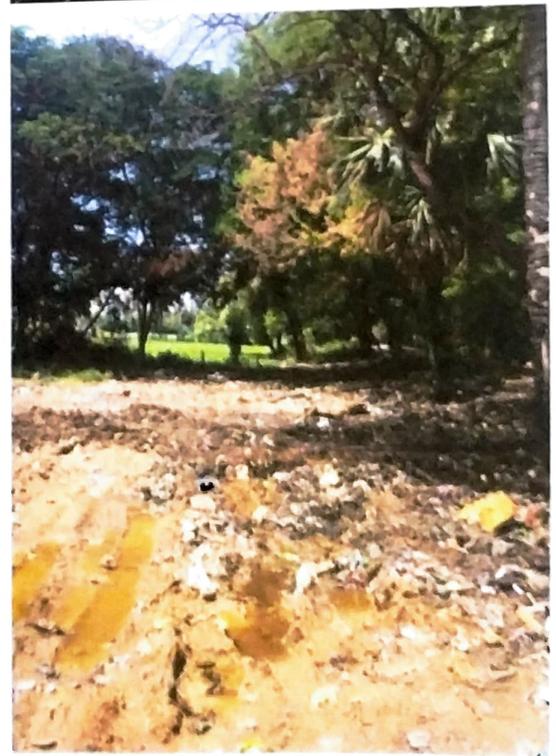
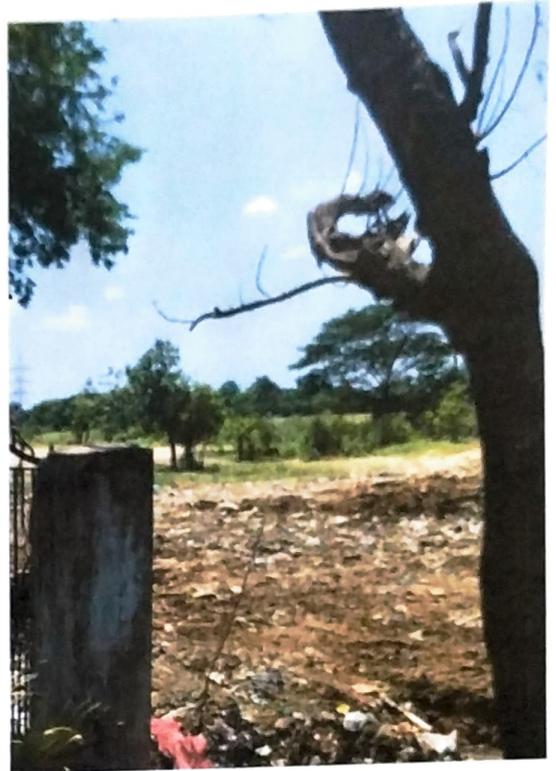
7. In this juncture, the instructions note was issued by the Secretary to Govt.(LA) vide No.1914Secy(LAD)/PA/2021, dated 09.12.2021 in this regards to stop dumping collected garbages around the Uchimedu revenue village adjacent site to Thiruttu kalam which was authorized by the PPC. ***It is directed that the entire quantum of garbage collected in BCP limit shall be transported to Kurumampet dumping yard.*** After the Secretary to Govt. (LA) instructions garbages does not deposited in Thiruttu Kalam and GP Land. In the Connection, the quotation called for shifting of the existing garbages from the adjacent site Thiruttu Kalam, Bahour to Kurumbapet RRP/Dumping Yard of Oulgaret Municipality, Puducherry. In this regard, the work order issued on 18.07.2022 for shifting removal of the garbages from adjacent site to Thiruttu Kalam Bahour to Kurumbapet RRP/Dumping Yard. The shifting process completed on 21.07.2022. **Now the site is kept in vacant. (photos enclosed)**


(R. CARTIQUEYANE)
COMMISSIONER
R. CARTIQUEYANE
COMMISSIONER
BAHOUR COMMUNE PANCHAYAT
BAHOUR, PUDUCHERRY - 607462

dt. 21.07.2022

PRESENT STATUS OF ADJACENT SITE TO THIRUTTU KALAM BEARING R.S. NO. 18/3

(After vacating the existing Garbages to Kurumbapet RRP/Dumping Yard)



Signature